

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.06.2020 (MONDAY)

COURT – II

01:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1012 of 2019	Abhishek Agarwal & Ors. Vs. Manasadevi Bakers Pvt. Ltd.	Anil Kumar	Harsh Gokhale-R1

After the above

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt. Ltd. Vs. Allied Strips Ltd. With	Pankaj Bhagat	Abhishek Anand-RP Vikas Sharma-R2
2.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishk Anand-RP Vikas Sharma-R3

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar